jar public sector units are without Chairman or Chief Executive;

H if so, the names of each of the public units which are without (i) Chairman (ii) Chief Executive (hi) actional Directors as on 1st November. 1930;

(c) since when these posts are lying vacant;

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the reasons for not filling uo ie posts;

se posts are likely to

be Sued up; and

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(f) the effect of these vacancies on the functioning of these undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (f) The information given in the port appearing in the Statesman is not correct, in that as on 1-11-80 only 12 posts of Part-time Chairmen 26 posts of Chief Executives and 46 posts of Functional Directors were vacant or which had not been regularly filled. Out of these, selections have been finalised by the Public Enterprises Selection Board in respect of 9 posts of Parttime Chairmen, 23 posts of Chief Executives and 30 posts ot Functional Directors by the end of November, 1980. These recommenda-s are under active consideration of the Government and appointments have already been made to two posts of Part-time Chairmen, two posts of Chief Executives and one post of Functional Director. It may be mentioned that in the case of vacancies at the level of the Chief Executives, ad hoc arrangements are always made to ensure that the work does not suffer.

Export-oriented Project

|T 174. SHRI HARVINDER SINGH: HANSPAL: Will the Minister of FINANCE be pleased to state:

(a) whether any decision has been

en to allow oil exporting nations

to invest in priority and export-oriented projects in the count.

(b) if so, the details thereof;

i) whether any, of the countries has come forward for such investments; and

(d) if so, names of those countries and the industry preferred for invest-mt.

THE MINISTER OF FINANCE (SHEJTR. VENKATARAMAN): (a) to (d) Taking into account the inte-shown by oil exporting developing countries for investment in India, Government have opened a facility. Details of this facility are indicated in the copy of the Press Note dated the 28th October, 1980 (attached). All oil exporting developing countries may avail of this facility. Government await specific proposals in respense to this new facility.

PRESS INFORMATION OFFICER GOVERNMENT OF INDIA PRESS NOTE

Promotion of Investment from OED Countries

Suggestions received have heen from time to time that the Govern ment of Inc!; i reate additional investment in facilities to promote the country from Oil Exporting Deve loping Countries. These countries have financial resources. However, large opportunities for investment within their own countries are relatively .limited and they look for investment opportunities outside. There is also the policy that Developing. Countries could cooperate among themselves in a mutually beneficial manner.

fPreviously Unstarred Question 909 transferred from the 27th November, 1980.

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2. Foreign Investment has been viewed by the Government of India as a vehicle for transfer of technology indigenously available or to pro not mote export-oriented production. While Oil Developing Exporting Countries have substantial surplus financial resources, they may not have the type of technology which the country needs. It is therefore decided that foreign investment proposals from these countries need not be associated with transfer oj; technology from the equity holder and that such invest ments may be of a portfolio nature. The idea is that many priority areas like petrochemi fertilisers, cement, paper and pulp etc. involve" cals large financial outlays and growth of these sectors could reduce import de pendence. In some ventures. there would be scope for export-oriented

luction catering either to the Oil Exporting Developing Countries or to other countries in Europe etc. The scope for raising foreign currency

3 as a result of such a cooperation has also been taken into account by the Government.

3. Within framework of the invest ment policy of the Government, it has been decided to provide the follow ing facilities;

(a) Investment from oil export ing developing countries may be permitted in new companies even if it is in 'the nature of portfolio in vestment.

(b) Such investments should not exceed 40 per cent in the equity.

(c) The new companies should be export-oriented or should undertake manufacturing activities covered under Appendix I of the Industrial Policy of 1973.

(d) Investment on the aforesaid pattern may be allowed in hotels.

(e) Investment may also be allowed in new hospital projects

and such hospitals should hav_e ade--quate provision for outdoor and emergency medical service to the general public and also for a mini54

mum percentage of occupancy by Indian public.

to Questions

(f) Loans should also be allowed to be raised abroad for such joint ventures provided the terms are reasonable.

4. Applications seeking to promote Indian ventures availing of these facilities may be made to the Secretariat for Industrial Approvals in the Ministry of Industry and all such applications will be dicided by the Project Approval Board in a composite manner.

Ministry of Finance (Deptt. of Econo-A fairs) New Delhi, Kartika 6, 1902 (October 28, 1S80)

National wage System

-j-1175. PROF. RAM LAL PARIKH: Will the Minister of FINANCE be pleased to state:

whether it is propesed to introduce a national wage system for ensuring the principle of equal pay for equal job for worlting class in all Government or Government-aided establishments;

(b) if so. the details in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (c) The present pay structure of employees working in various Depart-tits of the Central Government is based on the recommendations of the Third Pay Commission. The Government aided establishments by and large follow the Central scales of pay for their employees. In formulating its recommendations, the Third Pay Commission had kept in view the need to ensure that persons engaged in similar work in different Departments were remunerated alike.

•Previously Unstarred Question 855 transferred from the 27th November, 1980.